

programmes. If a high power 5 KW T.V. Relay Centre is established at Etah, it will cover the entire sub-divisional headquarters of the district.

I would, therefore, urge the Government to consider the feasibility of installing a high power transmitter in Etah in public interest and to take necessary steps for its installation before the close of the current financial year to provide the benefits of the media to lakhs of people of Etah district.

SHRI KRISHNA SINGH (Bhind): Sir, the following may please be included in this week's apsmda:-

The Etawah-Gwalior-Jhansi road, a major portion of which is presently State Highway no. 37 of Madhya Pradesh, is a very important inter-State road which links one of the most backward and formerly dacoit-infested rural areas of Uttar Pradesh and Madhya Pradesh with developing industrial and commercial towns. After the eradication of dacoity menace, this rural area is now undergoing a very rapid agricultural development. New Industrial areas have also come up near Bhind, Gwalior and Jhansi, resulting in very heavy traffic on this State Highway. The State Governments are unable to develop this road according to the rapidly growing traffic requirements. I, therefore, request the Government of India to declare this important State Highway as a National Highway, for which Madhya Pradesh has submitted a proposal a long time back.

SHRIMATI SHEILA DIKSHIT: We will consider the submissions made by the hon. Members and will try to accommodate as many of them as we can in the next week.

12.24. hrs.

RAILWAY CLAIMS TRIBUNAL BILL AND  
METRO RAILWAYS (CONSTRUCTION  
OF WORKS) AMENDMENT BILL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I would like to propose that items 16 and 17 of the agenda, namely, further consideration of the Railway Claims Tribunal Bill and Metro Railways (Construction of Works) Amendment Bill, be postponed till tomorrow because the Minister for Railways has gone to the site of the railway accident which took place late last evening.

MR. DEPUTY-SPEAKER: I think, the House agrees.....

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: We now go to the next item.

12.25 hrs.

COMPTROLLER AND AUDITOR-  
GENERAL'S (DUTIES, POWERS AND  
CONDITIONS OF SERVICE) AMEND-  
MENT BILL

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN MINISTRY OF FINANCE (SHRI B.K. GADHVI): On behalf of Shri Narayan Datt Tiwari, I beg to move\* that the Bill further to

\*Moved with the recommendation of the President.